

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 190 OF 2018 & IA No. 878 OF 2018**

**Dated: 3rd October, 2019**

**In the matter of:**

**Uttarakhand Power Corporation Ltd.**

**.... Appellant(s)**

**Versus**

**M/s. India Glycols Ltd.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **26.11.2019.**

**Court Master**

NR